

CENTRAL ADMINISTRATIVE TRIBUNAL,

JABALPUR BENCH, JABALPUR

Carays Building, 15, Civil Lines, Post bag No. 6, JABALPUR - 432 001

Dated 26/9/07

Registration No. C.A.T. 55/06

(07487/03)

Hebram

Applicant (s)

VERSUS

R. N. Bhattacharya, A.O. Respondent (s)

A copy of the ORDER dated ..... passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

19.9.2007

None for petitioner

Respondents by Shri M.N.Banerjee

We have seen the affidavits filed by Sh. Kundan Singh, DRM and Smt. Sheela Tirkey, Dy.C.S.T.E.(Con), SEC Railway. It has been mentioned that the amount of gratuity and PF has already been paid to the applicant and action is being taken for payment of leave encashment. As regards payment of pension, it has been mentioned that this issue is being challenged in W.P.No.2024/07 filed before the Hon. High Court of Chhattisgarh. In view of these facts, we are of the view that there has been no wilful or deliberate attempt on the part of the

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respondents to disobey the orders of the Tribunal. It is also seen that on the last three occasions, none appeared for the petitioner and only on 8.2.07, Shri M.K.Verma appeared for the petitioner.

In the facts and circumstances, the contempt petition is dismissed and notices discharged.

Sd/-

(A.K/Gaur)  
JM

Sd/-

(Dr.G.C.Srivastava)  
VC

aa.

सत्य प्रतिनिधि

उपसचिव सदृश  
DY

केन्द्रीय विधायक सभा  
CENTRAL ADAM

JABALPUR BENCH, JABALPUR

To  
Shri M.K.Verma,  
Shri M.N.Banerjee

2007/02/07